

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE C.S.DIAS

FRIDAY, THE 24TH DAY OF APRIL 2020/4TH VAISAKHA, 1942

Bail Appl.TMP No.121 OF 2020

(In Cr.No.987/2020 of Pathanamthitta Police Station)

Petitioners/Accused

Sreeja Prasad Sreeja Bhavanam Vallikodu -
PO, Pathanamthitta - Dist, Pin. 689648

By Adv.R.Krishana Raj

Respondents/Complainant

1. State of Kerala
Represented by Public
Prosecutor, High Court of
Kerala, Ernakulam.
2. Sub Inspector of Police,
Pathanamthitta

By Public Prosecutor

**THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON
24.04.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING**

C.S.DIAS, J.

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B.A.TMP No.121 of 2020

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Dated this the 24th day of April, 2020.

ORDER

The learned Public Prosecutor seeks further time for getting instructions. The learned Public Prosecutor also undertakes that the petitioner shall not be arrested till the next hearing date.

Call on 5.5.2020.

**C.S.DIAS
JUDGE**

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